

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 29-APRIL-2026 (WEDNESDAY)

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**


CLARIFICATION MATTERS AT 2:30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	5401	MUM	2025	2001-02	[A] AMITABH HARIVANSHRAI BACHCHAN (E-FILE)	A	E-FILE

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

SPECIAL CONSTITUTION MATTERS (PART HEARD MATTERS AT 2.30 PM)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4411	MUM	2025	2012-13	[A] BALGOPAL HOLDINGS AND TRADERS LIMITED	B	

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND SHRI SANDEEP SINGH KARHAIL, JUDICIAL MEMBER**

CLARIFICATION MATTERS At 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	1917	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E	
2	ITA	1918	MUM.	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K BHAGAT L/H	E	
3	ITA	1919	MUM	2025	1992-93	[A] KALYANJI BHAGAT BY JAYANTILAL K. BHAGAT L/H	E	
4	ITA	2120	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	E-FILE
5	ITA	2215	MUM	2025	1992-93	[D] KALYANJI GANGAJAR BHAGAT (E-FILE)	E	e-file


Assistant Registrar
28-Apr-2026